

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s).30/2026

LAL JI

APPELLANT(S)

VERSUS

STATE OF U.P.

RESPONDENT(S)

I.A. No.14795/2026 - Application U/S 7-A [9(2) Old] of Juvenile Justice (Care and Protection of Children) Act, 2015 and
IA No.14803/2026 - For Grant of Bail.

Date : 19-05-2026 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE NONGMEIKAPAM KOTISWAR SINGH

For Appellant(s) : Mr. Anil Kumar, AOR
Mr. Ankit, Adv.
K.M. Deepshikha, Adv.
Mr. D. Verma, Adv.
Mr. Shankar Prajapati, Adv.

For Respondent(s) : Mr. Garvesh Kabra, AOR

UPON hearing the counsel the Court made the following
O R D E R

I.A. No.14795/2026 and IA No.14803/2026:

List on 24.07.2026.

(SOURAV PAL)
SENIOR PERSONAL ASSISTANT

(ANU BHALLA)
COURT MASTER (NSH)